

Annexure-7

Name of the corporate debtor: M.P. Enterprises and Associates Limited in liquidation    Updated List of creditors 10/09/2025

List of operational creditors (Government Dues)  
(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Government Dept	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employee State Insurance Corporation	ESIC	22-03-2024	3,28,23,096	3,28,23,096	ESIC	No		0	0			Provisionally admitted
2	Profession Tax	PT	05-06-2023	15,40,727	15,40,727	PT	No		0	0			
3	GST	GST	20-03-2024										-
4	GST revised claim	GST	07-03-2025	84,97,25,333	84,97,25,333								Claim revisited on request by the dept
5	TDS	TDS	29-02-2024	26,160	26,160	TDS	No		0	0			Provisionally admitted
6	PF	EPFO	16-04-2024	4,50,02,845		dues, Interest and damages	No					4,50,02,845	Claim received after due date
7	RTO	Pimpri Chinchwad	30-04-2024	2,79,70,206								2,79,70,206	Claim received after due date, list of vehicles not correct
8	RTO	Pen Raigarh	10-01-2025	1,51,93,919		Tax, Fine	No				1,51,93,919		Claim received after due date
9	RTO	Thane	05-02-2025	9,48,55,221		Tax, Fine	No		0	0	9,48,55,221		Claim received after due date
10	RTO	Pune	11-03-2025	6,95,43,688		Tax, Fine	No		0	0	6,95,43,688.00		Claim received after due date
Total				1,13,66,81,195	88,41,15,316	-	-	-	-	-	17,95,92,828	7,29,73,051.00	-

Claim in Form C not received from RTO Wadala                      41572000